

Maharashtra-Karnataka Boundary Dispute

1324. SHRI K. MALLANNA:
SHRI D. B. CHANDRE GOWDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Kannada Sahitya Parishad has urged the Centre to implement the Mahajan Commission award to settle the Karnataka-Maharashtra boundary dispute once for all;

(b) whether Central Government are aware that the statement of Railway Minister that a uniform formula would be evolved to resolve all border disputes, had made Kannadigas restless; and

(c) if so, the reaction of Central Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (c) The whole matter regarding boundary disputes between States has still to be reviewed by this Government.

Commission to enquire into the affairs of Maruti Ltd.

1326. SHRI HARI VISHNU KAMATH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress made in regard to the work of the Commission of Enquiry constituted to inquire into the affairs of Maruti Ltd.;

(b) the terms of reference thereof; and

(c) whether the hearings will be public?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) The Office of the Commission is being set up. Some skeleton staff have joined and are taking up the necessary preliminary formalities.

(b) A copy of the notification containing the terms of reference of the Commission is being laid on the Table of the House. [Placed in Library. See No. LT-476/77.]

(c) In accordance with section 8 of the Commissions of Inquiry Act, 1952, the Commission shall regulate its own procedure, including deciding whether to sit in public or in private.

Naxalites arrested during Congress Regime

1327. SHRI SHYAMAPRASANNA BHATTACHARYYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Naxalites who were arrested during the Congress regime, State-wise; and

(b) the number of them released so far?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). The information is being collected and will be laid on the Table of the House.

Closure of Mysore Tools Ltd., Bangalore

1328. SHRI DINEN BHATTACHARYYA:

SHRI MUKUNDA MONDAL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the Mysore Tools Ltd., Bangalore has been closed for nearly one year; and

(b) if so, the loss of foreign exchange and steps taken by Government to re-open the factory?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) Yes, Sir.

(b) While the demand for Micrometers, the item of manufacture of M/s. Mysore Tools Limited is partly met from imports, it is not possible to indicate the increase in outgo in foreign exchange, if any, on the import of micrometers consequent on the closure of this company as there are other indigenous manufacturers for this item.

Government has not been approached either by the State Government, management or the employees of the company seeking its assistance in the matter of reopening of the factory. The question of Government taking any steps to have the factory reopened therefore, does not arise.

Target of Installed Power-Generation Capacity

1329. SHRI D. D. DESAI: Will the Minister of ENERGY be pleased to state:

(a) whether there has been a shortfall in the target of installed power generation capacity in the Fifth Plan;

(b) if so, the facts thereof; and

(c) steps, if any, being taken to make up the shortfall?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). In 1976, the Fifth Plan was finalised and a capacity of around 12,500 MW was envisaged for being installed. Till 1976-77 a total of 5232 MW has already been installed and it is expected that after completion of on-going schemes in the last two years of the Fifth Plan, a shortfall of around 900 MW may occur.

(c) Close monitoring of the construction of projects is being undertaken through monitoring agencies in the States as well as in the Central Electricity Authority. This will assist in better performance in achieving targets for commissioning of new capacity.

Reviving of Press Council

1330. SHRI S. C. MURUGAIYAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have decided to revive the Press Council; and

(b) if so, whether there will be any change in the composition and functioning of the Council?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) Details are being worked out.

Creation of a Ministry for Consumer Goods and Light Industry

1331. SHRI VASANT SATHE: Will the Prime Minister be pleased to state:

(a) whether Government are considering a proposal to create a Ministry for consumer goods and light industry to ensure meeting peoples demand for these articles; and

(b) if so, the decision taken in the matter?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

Expenditure Incurred on Research in Atomic Energy during 1976-77

1332. SHRI P. RAJGOPAL NAIDU: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether research is being done in atomic energy; and

(b) if so, the total expenditure incurred on it during 1976-77?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes Sir.